National Company Law Tribunal Allahabad Bench

CP NO. (IB) 55 | ALD | 2017, (A No. ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL 188 | 2017 COMPANY LAW TRIBUNAL ON 15 02 2018

NAME OF THE COMPANY: ANIL GOODE: 14,17 of ISB code of 2016. See care.

SI. NO.	<u>Name</u>	Designation	Representation	Signature
<u>1.</u>	ABHISHER AWANG	HOVOCATE		Aklum
<u>2.</u>	Vikran Bhalla	Advocate	from R.P.)	Munu
3.	Amit Verme		Back of Baroda	8
		Advocate Standar Council	Stategorp	at the same of the

CP No. (IB) 55/ALD/2017, CA No. 188/2017

Shri Abhishek Anand, Advocate for the petitioner. Shri Vikram Bhalla for Bank of Baroda. Shri Amit Verma, advocate for State Govt. of U.P. The learned counsel provides us a copy of the judgment of Hon'ble Allahabad High Court dated 13th October, 1997.

A Copy thereof is further supplied to the learned counsel for the opposite party. Hence, the case is adjourned for argument.

The matter to be listed on 12th March, 2018.

Date: 15/02/2018

Typed by Jyoti (Stenographer) H.P. Chaturvear, Member(Judicial)